

**National Company Law Tribunal
Allahabad Bench**

CP N0. (IB)118/ALD/2017

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018**

NAME OF THE COMPANY: Dasaprakash Hotels & Resorts Pvt. Ltd. V/s

M/s Kumar Ashiyana Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 9 of I & B Code of 2016.

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| <u>1.</u> | | | | |
| <u>2.</u> | | | | |

CP No.(IB)118/ALD/2017

Sri Nishant Mishra for the Petitioner-Operational Creditor. Sri Devendra Vikram Singh holding brief for Advocate Balram Gupta, as arguing counsel is not present today. Hence, final opportunity is granted for argument.

The matter to be listed on 5th February, 2018.

Date: 24/01/2018

*Typed by
Jyoti
(Stenographer)*

— Sd —
**H.P. Chaturvedi,
Member(Judicial)**